

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

Application No :
Petition No : CP(CA)/109(CHE)/2023
Name of Petitioner : V Muthulakshmi
& Vs
Name of Respondent : New Link Overseas Finance Ltd
Section : Sec 73(4) of CA, 2013

ORDER

Present: Mr. Arvin A.S, Ld. Counsel for Applicant.
Respondent ex-parte.

Ld. Counsel for the Applicant is directed to come physically to show the original documents, reflecting the payments made in cash.

List the application for hearing on **08.08.2024 (Physical hearing)**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)